

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:213
ANSWERED ON:20.07.2004
ABOLITION OF DEATH SENTENCE
Patil Shri Shrinivas Dadasaheb

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is contemplating to bring a legislation banning death sentence;
- (b) if so, the details thereof;
- (c) the number of prisoners in various jails in the country awaiting execution of death sentence;
- (d) whether the Government has received suggestions/representations from various quarters for abolition of capital punishment; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY)

- (a): No, Sir.
- (b): Does not arise in view of (a) above.
- (c): The information is being collected and will be laid on the Table of the House.
- (d): Yes, Sir.
- (e): Non-governmental organizations like Amnesty International, Campaign Against Death Penalty, Peoples Union for Democratic Rights etc. and various individuals, while appealing for commutation of death sentence on behalf of condemned prisoners, represent that the death penalty may be abolished mainly on the ground that it is immoral, inhuman, irrevocable and morbid, and leads to injustice.